

**GOVERNMENT OF INDIA**  
**MINISTRY OF LABOUR AND EMPLOYMENT**  
**RAJYA SABHA**  
**QUESTION NO 21.04.2010**  
**ANSWERED ON**  
**CHECKING THE CHILD LABOUR .**

2849

Dr. Gyan Prakash Pilania

Will the Minister of COALLABOUR AND EMPLOYMENT be pleased to state :-

- (a) as per Census 2001, number of working children in the country was 1.26 crore, whether number has increased since then as `Child Rights and You` peggs it, 17 million;
- (b) the cases registered, challaned and convicted under Child Labour (Prohibition and Regulation) Act, during the last five years, year-wise, State-wise; and
- (c) whether enforcement to check child labour be termed, satisfactory?

**ANSWER**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI HARISH RAWAT)

(a): No, Sir. The National Sample Survey Organisation (NSSO) has estimated the child labour in the Country at 0.89 crore during 2004-05.

(b) & (c): As per Section 2 of the Child Labour (Prohibition & Regulation) Act, 1986, the State Governments are the appropriate government in respect of most of the establishments. The Union Government has been impressing the State Governments to improve enforcement of the provisions of the Act in their respective jurisdiction. No. of prosecutions launched and convictions obtained during the last five years, as reported by the State Governments, are Annexed